

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1526
ANSWERED ON:29.10.2008
IRREGULARITIES IN COAL TRANSPORTATION
Khairi Shri Chandrakant Bhaurao

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received complaints regarding irregularities in coal transportation during the last three years and the current year;
- (b) if so, the details thereof, company-wise;
- (c) whether the Government has conducted any CBI inquiry/referred the matter to the CBI for investigation of such cases; and
- (d) if so, the details thereof and the present status of investigation and the steps taken by the Government to expedite the inquiry to book the guilty?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SANTOSH BAGRODIA)

(a) & (b) Company-wise details of the complaints received alleging irregularities in coal transportation during the last three years are as given below:

Name of the coal company No. of complaints received

Eastern Coalfields Limited (ECL) 06

Bharat Coking Coal Limited (BCCL) 02

Central Coalfields Limited (CCL) 11

Northern Coalfields Limited (NCL) 01

Western Coalfields Limited (WCL) 07

South Eastern Coalfields Limited (SECL) 08

Mahanadi Coalfields Limited (MCL) 02

(c) & (d) Company-wise information in respect of the inquiries conducted by CBI/matters referred to CBI etc. are as indicated below:

Name of the coal company Number of cases Present status

ECL 01 Under investigation

BCCL Nil

CCL 03 Investigation completed.
Two cases are under trial
and disciplinary action in
one case has been taken
against official found guilty.

NCL Nil

WCL 01 Under investigation

SECL 01 Under investigation

MCL Nil